

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1750
TO BE ANSWERED ON 16.12.2022

PRADHAN MANTRI MATRU VANDANA YOJANA

1750. SHRIMATI BHAVANA PUNDALIKRAO GAWALI:
SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) since when the Pradhan Mantri Matru Vandana Yojana and Ready Meal Scheme are being implemented in Maharashtra and Dadra and Nagar Haveli and Daman and Diu;
- (b) the details of funds provided and ration supplied particularly to Dadra and Nagar Haveli and Daman and Diu since the schemes have been launched, year-wise, district-wise and Anganwadi-wise;
- (c) whether any guidelines/orders/instructions have been issued by the Union Government to the State for implementation of the schemes, if so, the details thereof;
- (d) whether the Government has received complaints regarding rampant irregularities being committed in the said schemes; and
- (e) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Government is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) w.e.f. 01.01.2017 across the country, including the State of Maharashtra and Union Territory of Dadra & Nagar Haveli and Daman & Diu.

(b) The funds under PMMVY are released State/UT-wise. Thus, the Government does not maintain District-wise and Anganwadi Centre-wise amount of funds released under PMMVY. The Year-wise details of funds released under PMMVY to the Union Territory Administration of Dadra & Nagar Haveli and Daman & Diu since inception of the scheme and till 13.12.2022 is as under:

Year	Total Amount Released (Rupees in Crore)
2017-18	1.65
2018-19	1.05
2019-20	2.51
2020-21	0.34
2021-22	1.71
2022-23	1.48

There is no "Ready Meal Scheme" being implemented by Union government

(c) The Ministry has conveyed approval of the Pan-India implementation of PMMVY to all States/Union Territories vide letter dated 19.05.2017. The Scheme Implementation Guidelines of PMMVY were issued on 01.09.2017. The Mission Shakti Scheme Guidelines, of which PMMVY is a component, were issued on 14.07.2022.

(d) & (e) As PMMVY is implemented through State Governments/UT Administrations, complaints regarding implementation are referred to the concerned State Government/UT Administration for taking appropriate remedial action.
